

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

Item No. 3
(IB)-1098(PB)/2019

IN THE MATTER OF:

Mr. Amandeep Saxena

v.

EMMAR MGF Land Ltd.

Order under Section 7 of IBC, 2016

.... Applicant/petitioner

.... Respondent

Order delivered on 06.05.2019

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the applicant : Mr. Kunal Ahuja, Adv.

ORDER

There is a stay order passed by Hon'ble the Supreme Court on proceedings before us in respect of the Corporate Debtor.

List on 14.05.2019.



(M. M. KUMAR)
PRESIDENT



(S. K. MOHAPATRA)
MEMBER (TECHNICAL)